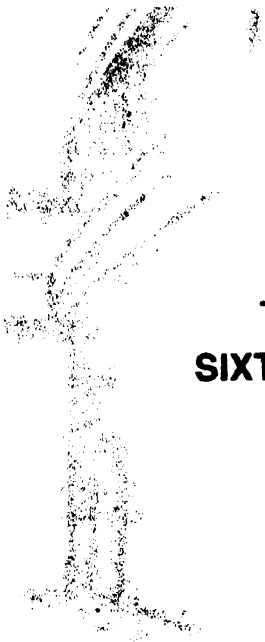


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RESUME OF WORK DONE BY LOK SABHA



**TENTH LOK SABHA
SIXTEENTH SESSION, 1996**

Dissolved on 14.5.1996.

LOK SABHA SECRETARIAT, NEW DELHI
April, 1996/Vaisakha, 1918 (Saka)

RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—SIXTEENTH SESSION)

(26th February to 12th March, 1996)



सत्यमेव जयते

LOK SABHA SECRETARIAT
NEW DELHI

April, 1996/Vaisakha, 1918 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Tenth Lok Sabha during the Sixteenth Session i.e. from 26th February to 12th March, 1996.

NEW DELHI;
April, 1996

S.N. MISHRA,
Secretary-General.

Vaisakha, 1918 (Saka)

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1. DURATION OF SESSION

Date of Commencement	@ 26 February, 1996
Date of Adjournment sine die	£12 March, 1996
Date of Prorogation	14.3.1996
Total Number of days of Session	16 days
Number of actual Sittings	10 days
Number of Hours of Sittings	48 hours and 27 minutes

@ The first sitting commenced with the playing of National Anthem.

£ The last sitting ended with the playing of National Song.

2. ADJOURNMENT MOTION

(Brought before the House)

Sl. No.	Subject	Name of Members	Date on which brought before the House	Time taken		Remarks
				H.	M.	
1.	Situation arising out of enquiry by the CBI into Havala transactions.	Shri Sobhanadreeswara Rao Vadde Shri M. Ramanna Rai Dr. Mumtaz Ansari Shri Rajesh Kumar Shri Srikanta Jena Md. Ali Ashraf Faimi Shri Rup Chand Pal Prof Malini Bhattacharya Shri Somnath Chatterjee	27.2.1996	0	55	After hearing members of various parties and groups, the Speaker withheld his consent to the notices.
2.	Failure of the Government to prevent alleged pay offs and inducements offered to some members for voting against the Motion of No-Confidence in the Government in July, 1993.	Shri Jaswant Singh Smt. Geeta Mukherjee Shri Lokanath Choudhury Shri Indrajit Gupta Shri Chitta Basu Shri Ram Vilas Paswan	27.2.1996			

3. BILLS

(I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Date taken	No. of Amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9
					H. M.			
1.	The Telecom Regulatory Authority of India Bill, 1996.	27.2.96	—	—	—	—	—	Pending
2.	The Industrial Disputes (Amendment) Bill, 1995 as passed by Rajya Sabha.	—	6.12.95 (Earlier Session)	27.2.96 (Consideration and passing)	0.03	—	—	Part discussed
3.	The Finance Bill, 1996	28.2.96	—	11.3.96 (Consideration and passing)	0.02	—	—	Passed
4.	The Supreme Court and High Court Judges (Conditions of Service) Amendment Bill, 1996	29.2.96	—	—	—	—	—	Pending
5.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1996	29.2.96	—	—	—	—	—	Pending
6.	The Appropriation (Vote On Account) Bill, 1996	11.3.96	—	11.3.96 (Consideration and passing)	0.03	—	—	Passed

1	2	3	4	5	6	7	8	9
					H.M.			
7.	The Appropriation Bill, 1996	11.3.96	—	11.3.96 (Consideration and passing)	0.02	—	—	Passed
8.	The Appropriation Railways (Vote on Account) Bill, 1996	11.3.96	—	11.3.1996 (Consideration and Passing)	0.03	—	—	Passed
9.	The Appropriation (Railways) No. 2 Bill, 1996	11.3.96	—	11.3.96 (Consideration and passing)	0.02	—	—	Passed
10.	The Appropriation (Railways) Bill, 1996	12.3.96	—	12.3.96 (Consideration and passing)	0.03	—	—	Passed
11.	The Uttar Pradesh Appropriation (Vote on Account) Bill, 1996	12.3.96	—	12.3.96 (Consideration and passing)	0.02	—	—	Passed
12.	The Uttar Pradesh Appropriation Bill, 1996	12.3.96	—	12.3.96 (Consideration and passing)	0.02	—	—	Passed
13.	The Jammu and Kashmir Appropriation (Vote on Account) Bill, 1996	12.3.96	—	12.3.96 (Consideration and passing)	0.02	—	—	Passed
14.	The Jammu and Kashmir (Appropriation) Bill, 1996	12.3.96	—	12.3.96 (Consideration and passing)	0.02	—	—	Passed

SUMMARY

1.	Bills pending at the end of the last session	23
2.	Bills introduced	13
3.	Bills opposed at introduction stage	NIL
4.	^{52/1} Bills opposed by Rajya Sabha and laid on the Table	NIL
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	NIL
6.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	NIL
7.	Bills passed	10
8.	Bills negatived	NIL
9.	Bills withdrawn	NIL
10.	Bills part-discussed	1
11.	Motions for adjournment of debate on the Bills adopted	NIL
12.	Bills referred to Select Committee	NIL
13.	Bills referred to Joint Committee	NIL
14.	Bills reported by Select Committee	NIL
15.	Bills reported by Joint Committee	NIL
16.	Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	NIL
17.	Bills referred to Standing Committees by Chairman/Speaker	NIL
18.	Bills reported by Standing Committees	7
19.	Bills pending at the end of the Sixteenth Session of Tenth Lok Sabha <i>vide</i> para No. 4660 of Lok Sabha Bulletin-Part II dated March 15, 1996	26

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports Thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committees/Date of Reference	Date of presentation/laying of the Report	Remark
1	2	3	4	5	6	7
1.	The Private Security Guards and Agencies (Regulation) Bill, 1994	14.12.1994 (R.S.)	Chairman	Home Affairs (15.12.1995)	28.2.1996	Pending in Rajya Sabha
2.	The Code of Criminal Procedure (Amendment) Bill, 1994	9.5.1994 (R.S.)	Chairman	Home Affairs (9.5.1994)	28.2.1996	Pending in Rajya Sabha
3.	The Seamen's Provident Fund (Amendment) Bill, 1995, as introduced in Rajya Sabha	22.12.1995 (R.S.)	Chairman	Transport and Tourism (28.12.1995)	29.2.1996	Pending in Rajya Sabha
4.	The Employee's Provident Funds and Miscellaneous provisions (Amendment) Bill, 1993.	29.3.1993 (R.S.)	Speaker	Labour and Welfare (14.2.1995)	6.3.1996	Pending in Rajya Sabha
5.	The Coal India (Regulation of Transfers and Validation) Bill, 1995	14.2.1995 (R.S.)	Speaker	Energy (10.3.1995)	7.3.1996	Pending in Rajya Sabha
6.	The State Bank of India (Subsidiary Banks) Amendment Bill, 1995	16.8.1995 (L.S.)	Speaker	Finance (17.8.1995)	7.3.1996	Pending in Lok Sabha
7.	The Cotton Ginning and Pressing Factories (Repeal) Bill, 1995	11.12.1995 (L.S.)	Chairman	Commerce (18.12.1995)	8.3.1996	Pending in Lok Sabha

4. COMMITTEES
(i) Financial Committees

Name of Committee	No. of sittings	Duration Hrs. Mts.	Average per- centage of Attend- ance by Mem- bers	Study Tours Local Visits under- taken	Reports		Action taken statement
					Original	Presented Action taken	
Committee on Estimates	1	0 30	36.6%	—	2	1	—
Committee on Public Undertakings	2	0 45	50%	—	5	2	—
Committee on Public Accounts	1	1 00	61.9%	—	6	—	—
	4	2 15	50%	—	13	3	—

(II) Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration H. M.	Average % age of attendance	Study Tours/ Local Visits Under- taken	Report Presented	Remarks
1.	Committee on Agriculture	1	1 15	46.34%	—	2	—
2.	Committee on Communi- cations	3	1 30	29%	—	2	—
3.	Committee on Defence	1	2 10	41%	1	3	—
4.	Committee on Energy	1	0 45	36%	—	4	—
5.	Committee on External Affairs	1	1 00	45%	—	—	—
6.	Committee on Finance	2	1 30	35.5%	—	4	Twentieth to Twenty-third Reports.
7.	Committee on Food, Civil Supplies and Public Distribution	1	0 35	53.66%	—	5	—
8.	Committee on Labour and Welfare	1	2 00	58%	—	2	—
9.	Committee on Petroleum and Chemicals	2	1 15	35.23%	—	3	—
10.	Committee on Railways	2	1 30	36.25%	—	3	—
11.	Committee on Urban and Rural Development	1	1 30	32.56%	—	6	22nd to 27th (A.T.R.)

(III) Committees Other than Financial and Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration		Average %age of attendance	Study Tours/ Local Visits Under-taken	Report Presented	Remarks
			H.	M.				
1.	Business Advisory Committee	4	3	50	48.35%	—	—	—
2.	Committee on Privileges	1	1	00	33%	—	*1	*The Fifth Report was presented on 8.3.1996
3.	Committee on Absence of Members	1	0	15	33%	—	1	—
4.	Committee on Government Assurances	—	—	—	—	—	1	—
5.	Committee on Papers Laid on the Table	—	—	—	—	—	—	—
6.	Committee on Petitions	1	0	35	33.3%	—	1	—
7.	Committee on Private Members' Bills and Resolutions	1	0	30	46.6%	—	1	—
8.	Joint Committee on Offices of Profit	—	—	—	—	—	1	13th
9.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	6	6	45	37.77%	1	8	—

Sl. No.	Name of Committee	No. of sittings	Duration H. M.	Average %age of attendance by Members	Study Tours/ Local Visits Under- taken	Report Presented	Remarks
10.	Rules Committee	—	—	—	—	—	—
11.	House Committee	1	1 30	33%	—	—	—
12.	Committee on Subordi- nate Legislation	2	2 00	70%	—	*1	*24th Report presented on 6.3.1996
13.	Joint Committee on Salaries & Allowances of Member of Parliament	1	1 00	50%	—	—	—
14.	General Purposes Committee	1	1 00	60% (Approx.)	—	—	—
15.	Railway Convention Committee	1	0 45	44.4%	—	1	—
16.	Joint Committee to suggest facilities and remuneration for Members of Parliament	3	1 00	50%	—	—	Report re-drafted and pre- sented to H.S.
17.	Joint Committee on Catering in Parliament Complex	1	1 15	50%	—	—	—

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date of Discussion	Time taken
1	2	3	4
<i>(i) Railway Budget</i>			
Interim Budget (Railway) for 1996-97	27.2.1996	11.3.1996	H 0 M 54
Supplementary Demands for Grants in respect of Budget (Railways) for 1995-96	27.2.1996	11.3.1996	2 34
Demands for Excess Grants (Railways) for 1993-94	27.2.1996	11.3.1996	2 34

*Discussed together.


Subject	Date of Presentation	Date of Discussion	Time taken	
			H	M
<i>(ii) General Budget</i>				
Interim Budget (General) for 1996-97	28.2.1996	11.3.1996	0	53
			*General Discussion and Voting on Demands for Grants on Account	
Supplementary Demands for Grants in respect of Budget (General) for 1995-96	6.3.1996	11.3.1996	3	40
			*Discussion and Voting on Supplementary Demands for Grants	
<i>(iii) Uttar Pradesh Budget</i>				
Budget (Uttar Pradesh) for 1996-97	6.3.1996	12.3.1996	0	49
			†General Discussion and Voting on Demands for Grants on Account	
Supplementary Demands for Grants (Uttar Pradesh) for 1995-96	6.3.1996	12.3.1996	0	49
			‡Discussion and Voting on Supplementary Demands for Grants	
<i>(iv) Jammu and Kashmir Budget</i>				
Budget (Jammu and Kashmir) for 1996-97	6.3.1996	12.3.1996	0	17
			@General Discussion and Voting on Demands for Grants on Account	
Supplementary Demands for Grants in respect of the Budget (Jammu and Kashmir) for 1995-96	6.3.1996	12.3.1996	0	17
			@Discussion and Voting on Supplementary Demands for Grants	

*Discussed together.

†Discussed together with Statutory Resolution regarding continuance in force of the proclamation dated the 18th October, 1995 in respect of Uttar Pradesh for further period of six months from the 18th April, 1996.

@Discussed together.

6. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri Govindrao Nikam	27 November to 22 December, 1995 = 26 days	 12.3.1996
2.	Shri A. Asokaraj	27 November to 22 December, 1995 = 26 days	
3.	Shri S.B. Thorat	27 November to 19 December, 1995 = 23 days	

7. MOTIONS
(I) Motions under Rules 191 and 342

Sl.No.	Brief subject	Motion under rule	Name of Members who moved	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
					H	M		
1.	Failure of Government to answer charges relating to the Havala case and allegations about illegal pay offs to some MPs.	191	Shri Atal Bihari Vajpayee	28.2.1996 29.2.1996 8.3.1996 12.3.1996	10	05	Ministry of Personnel, Public Grievances and Pensions	Negative

MOTIONS UNDER RULES 191 and 342

S U M M A R Y

1.	No. of notices received	190
2.	No. of motions admitted	30
3.	No. of motions discussed	1
4.	No. of motions remained part-discussed	Nil
5.	Time taken	10 hours and 05 minutes

8. OBITUARY REFERENCES

Sl. No.	Name and Particulars of Membership	Date of death	Date on which reference made	Time taken	
				H.	M.
1	2	3	4	5	5
1.	*Shri Surya Narayan Singh (Sifting Member of Lok Sabha)	08.02.1996			
2.	*Shri Govinda Chandra Munda (Sitting Member of Lok Sabha)	19.02.1996			
3.	Shri Heera Bhai (Member, Sixth and Ninth Lok Sabha)	25.12.1995			
4.	Shri Bakin Pertin (Member, Sixth Lok Sabha)	05.01.1996			
5.	Shri Amiya Naith Bose (Member, Fourth Lok Sabha)	26.01.1996			
6.	Shri Dev Kanta Borooh (Member, Constituent Assembly, Provisional Parliament First and Sixth Lok Sabha)	28.01.1996	26.2.1996	0	57
7.	Shri T.S. Negi (Member, Sixth and Seventh Lok Sabha)	03.02.1996			
8.	Shri P.C. Sethi (Member, Fourth, Fifth, Seventh and Eighth Lok Sabha)	21.02.1996			
9.	Shri N.T. Rama Rao (Former Chief Minister of Andhra Pradesh)	18.1.1996			
10.	Victims of Dabwali Fire Tragedy.	23.12.1996			

11.	Shri Braja Kishore Prasad Sinha (Member, Provisional Parliament)	26.01.1996	27.2.1996	0	02
12.	*Shri Rudrasen Chaudhary (Sitting Member of Lok Sabha)	01.03.1996	}	}	
13.	Shri Gopi Ram (Member First Lok Sabha)	22.09.1995			
14.	Sardar Swaran Singh Sokhi (Member, Fifth Lok Sabha)	29.11.1995	}	}	
15.	Shri Bishan Chander Seth (Member, Second and Third Lok Sabha)	11.02.1996			
16.	Shri Robin Kakoti (Member, Fifth Lok Sabha)	03.03.1996	6.3.1996	0	03

*House was adjourned for the day without transacting any business.

9. PAPERS LAID ON THE TABLE

(a) By Government	745
(b) By Private Members	NIL

10. PERSONAL EXPLANATION -- UNDER RULE 357

Name of member who made the Personal Explanation	Brief Subject	Date	Time taken H. M.
Shri Shailendra Mahto	Certain remarks made against him during the discussion on Motion regarding 'Havala case' and allegations about illegal pay off to some Members in Parliament, on the 28th February, 1996.	29.2.1996	0. 03

11. PETITIONS

Presented by Members

Three

12. PRESIDENT'S ADDRESS

Date of Address	Date of discussion on Motion of Thanks	Members who Moved and Seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
26.2.1996	12.3.1996	Shri. P.C. Chacko Dr. Girija Vyas	868	—	12.3.1996	H M 0 28	

13. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name on the member who sought to raise matter	Date on which matter came before the House	Time taken	Decision/ruling by Speaker
				H M	
1.		3	4	5 1/2	6
1.	Notice of question of privilege dated 27 February, 1996, given by Shri George Fernandes, M.P. against Shri S.N. Dhingra, Additional Sessions Judge, Delhi for allegedly committing breach of privilege and contempt of the House by casting reflections on MPs and the House in his order dated 26 February, 1996 in a case pending before him.	—	11.3.1996	0 18	On 11.3.1996, Speaker gave ruling over the issue wherein he referred to the views expressed by the Delhi High Court at the time of expunction of the controversial remarks against Parliament made by the Additional Sessions Judge and Commanding the same, observed that what had been done by the High Court was very judicious and met the ends of justice and that all the wings of the State should function in this spirit in the interest of justice, welfare of the people and unity of the country. Speaker finally observed that in view of these developments and observations by the High Court on the issue, nothing more was required to be done by Parliament in the matter.

2. Notice of question of privilege dated 11 March, 1996 given by Shri Mani Shankar Aiyar against Shri S.N. Dhingra, Additional Sessions Judge, Delhi for his remarks against politicians as a class in his order dated 24 January, 1996.
- 11.3.1996 0 02
- Shri Mani Shankar Aiyar
- Speaker observed that his above ruling is applicable to this case too. Accordingly, the notice of Shri Aiyar was disallowed.
3. Notice of question of privilege dated 27 February, 1996 given by Shri Arjun Singh, MP, against Sarvasbhi Shibu Soren, Suraj Madai, Simon Marandi, Shailendra Mahto, MPs and Prime Minister realleged pay offs and inducements offered to the said four members for voting against the Motion of No-Confidence in the Government on 28 July, 1993.
- 11.3.96 4 42
- Shri Arjun Singh
- After a prolonged discussion on 11.3.1996 during which members of all parties expressed their views, Speaker after a brief ruling withheld his consent to the raising of the question of privilege.
- [Notices of question of privilege given by Sarvasbhi Jaswant Singh, Indrajit Gupta and Jagmeet Singh Brar, MPs in the matter were disallowed by Speaker subsequently in the light of ruling given by him in the House on 11.3.1996]

14. QUESTIONS

(i)	STARRED QUESTIONS	
	(a) Number of Questions put down in question Lists for oral answers	180
	(b) Number of Questions orally answered	13
(ii)	SHORT NOTICE QUESTIONS	
	(a) Number of Questions put down in Short Notice Question List	NIL
	(b) Number of Short Notice Questions orally answered	NIL
(iii)	UNSTARRED QUESTIONS	
	(a) Number of Question put down in Question Lists for Written answers	1513*
	(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	1680

* Including 3 Unstarred Questions deleted.

15. RESIGNATION BY MEMBERS

Sl. No.	Name of Members	State	Constituency	Date from which accepted by the Speaker	Remarks
1.	Shri Ram Pujan Patel	Uttar Pradesh	Phulpur	15.1.1996	Announcement was made in the House on 26.2.1996
2.	Shri Lal Krishna Advani	Gujarat	Gandhinagar	17.1.1996	
3.	Shri Sharad Yadav	Bihar	Madhepura	29.1.1996	
4.	Shri G. Madegowda	Karnataka	Mandya	9.2.1996	

16. RESOLUTIONS

(I) Statutory Resolutions

Sl. No	Subject	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	Disapproval of the Industrial Disputes (Amendment) Ordinance, 1996 (1 of 1996) promulgated by the President on 5.1.1996	Article 123	Dr Laxminarain Pandey	27.2.1996	H. M. 0.04	Labour	Part discussed
2.	Approval of the continuance in force of the proclamation dated the 18th October, 1995 in respect of Uttar Pradesh, issued under article 356 of the Constitution by the President for a further period of six months with effect from the 18th April, 1996.	Article 356	Shri Syed Sibley Razi	11.3.1996	0.47	Home Affairs	Adopted

(ii) Private Members' Resolutions

Sl. No.	Brief subject	Name of the member who moved	Date(s) of moving and discussion	Time Taken	Ministry/ Department	Remarks
1.	Revival of sick public sector undertakings	Shri Sudarsan Raychaudhuri	26-5-1995 (thirteenth Session) 26-8-1995 (Fourteenth Session) 8-12-1995 (Fifteenth Session) 8-3-1996	H. M. 0.47 (excluding 6 hours and 58 minutes taken during Thirteenth, Fourteenth and Fifteenth Sessions)	Industry	Negatived
2.	Repatriation of illegal immigrants	Prof. Rasa Singh Rawat	8-3-1996	1.41	Home Affairs	Discussion not concluded

(III) Resolution by Member

Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Deptt. concerned	Remarks
Resolution on the occasion of International Women's Day	Smt. Pratibha Devisingh Patil	8.3.96	H. M. 0 25	Human Resource Development	Adopted

17. SHORT DURATION DISCUSSION (RULE 193)

Discussion on matters of urgent public importance for Short Duration Discussion under Rule 193

SUMMARY

1.	No. of notices received	105
2.	No. of discussions admitted	Nil
3.	No. of discussions held	Nil
4.	No. of discussions remained part-discussed	Nil
5.	Total time taken	Nil

**18 SPEAKER/DEPUTY SPEAKER/CHAIRMEN
Announcement/Observation/Reference**

Sl. No.	Subject	By whom	Date
1.	Regarding adjournment of the House at 4 P.M. till 5 P.M. for presentation of Interim General Budget.	The Speaker	28.2.1996
2.	Valedictory references on the conclusion of the Sixteenth Session of Tenth Lok Sabha.	The Speaker and the Prime Minister	12.3.1996

19 STATEMENTS
(i) Statements made/laid by Ministers Under Rule 372

Sl. No.	Brief Subject	Name of Minister	Date	Time taken H. M.
1.	Correcting the reply given on December 11, 1995 to Starred Question No. 205 by Prof. Rasa Singh Rawat and Dr. (Smt.) K.S. Soundaram regarding Fertilizer Production.	Shri Ram Laxhan Singh Yadav	12.3.96	0 01
2.	Correcting the reply given on February 27, 1996 to Starred Question No. 2 by S/Shri George Fernandes and B.L. Sharma 'Prem' regarding Malaria Control.	Shri Paban Singh Ghatowar	12.3.96	0 01

(II) Matters under Rule 377

Position regarding receipt of replies from Ministries concerned during Tenth Lok Sabha as on 23.4.1996

	Total Number of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Minister
First Session (9.7.91 to 18.9.91)	270	223	82.59
Second Session (20.11.91 to 20.12.91)	133	115	86.47
Third Session (24.2.92 to 12.5.92)	314	240	76.43
Fourth Session (8.7.92 to 20.8.92)	149	112	75.16
Fifth Session (24.11.92 to 23.12.92)	61	47	77.05
Sixth Session (22.2.93 to 14.5.93)	253	194	76.68
Seventh Session (26.7.93 to 28.8.93)	127	92	72.36
Eighth Session (2.12.93 to 30.12.93)	70	49	70.00
Ninth Session (21.2.94 to 13.5.94)	185	133	71.35
Tenth Session (13.6.94 and 14.6.94)	13	7	53.85
Eleventh Session (25.7.94 to 26.8.94)	102	71	69.60
Twelfth Session (7.2.94 to 23.12.94)	33	23	69.70
Thirteenth Session (13.2.95 to 3.6.95)	211	136	64.45
Fourteenth Session (31.7.95 to 26.8.95)	96	55	57.29
Fifteenth Session (27.11.95 to 22.12.95)	28	15	53.57
Sixteenth Session (26.2.96 to 12.3.96)	18	7	38.39

**(III) Statement Showing the Time spent on Disorderly Scene/
Interruptions in the House during Sixteenth Session,
Tenth Lok Sabha**

Date	Time spent		Remarks
	H.	M	
27.2.1996	2	25	Interruptions started at 1105 hrs. and continued upto 1201 hrs. Lok Sabha adjourned at 1202 hrs. to meet again at 1430 hrs.
6.3.1996	5	57	Interruptions started at 11.00 hrs. and continued upto 1126 hrs. Lok Sabha adjourned at 1127 hrs. to meet again at 1400 hrs. Interruptions again started at 1403 hrs. and continued upto 1404 hrs. Lok Sabha adjourned at 1405 hrs. to meet again at 1500 hrs. Interruptions again started at 1500 hrs. and Lok Sabha adjourned for the day.
7.3.1996	5	52	Interruptions started at 1100 hrs. and continued upto 1106 hrs. Lok Sabha adjourned at 1107 hrs. to meet again at 1400 hrs. Lok Sabha adjourned at 1408 hrs. for the day.
12.3.1996	0	48	Interruptions started at 1303 hrs. and Lok Sabha adjourned at 1304 hrs. to meet again at 1315 hrs. Interruptions again started at 1334 hrs. and Lok Sabha adjourned at 1335 hrs. till 1400 hrs. Interruptions again started at 1402 hrs. and continued upto 1412 hrs.
	15	02	

(iv) Statement indicating matters raised after Question Hour and before taking up of the listed business and time taken thereon during the Sixteenth Session, Tenth Lok Sabha.

Date	Number of matters raised	Number of members who spoke	Time taken	
			H.	M.
26.2.1996	NIL	NIL	NIL	
27.2.1996	2	21	2	13
28.2.1996	NIL	NIL	NIL	
29.2.1996	8	14	0	52
1.3.1996 to 7.3.1996	NIL	NIL	NIL	
8.3.1996	2	15	2	27
11.3.1996	6	11	0	34
12.3.1996	5	14	1	18
	23	75	7	24

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE SIXTEENTH SESSION OF TENTH LOK SABHA

Business	Time taken		Percentage to the total time taken
	H	M	
ADJOURNMENT MOTION	0	55	1.9
BILLS			
Government Bills	0	26	0.9
BUDGETS			
(a) Railway Budget	3	28	7.2
(b) General Budget	4	33	9.4
(c) State Budgets	1	06	2.3
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER QUESTION HOUR	6	29	13.4
MATTERS UNDER RULE 377	0	21	0.7
MOTIONS			
Motions under Rule 191 and 342	10	05	20.8
PRESIDENT'S ADDRESS	0	28	1.0
QUESTIONS	3	54	8.0
QUESTIONS OF PRIVILEGES	5	02	10.4
RESOLUTIONS			
(a) Statutory Resolutions	0	04	0.1
(b) Private Members' Resolutions	2	28	5.1
STATEMENTS (Rule 372)	0	02	—
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary Reference, Points of Order, Personal Explanations etc.	9	06	18.8
TOTAL	48	27	100.0

* Joint Discussion took place on a Statutory Resolution [vide statement No. 16(1) alongwith Uttar Pradesh Budget for 1995-96]. Time taken on Joint Discussion has been shown under Budget in respect of States.